FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR IMP-POWE

DATE OF COMEMNCEMENT OF CIRP 29-Mar-22

LIST OF CREDITORS AS ON ########

	DETAILS OF CLAIMANT		RECEIVED		DETAILS OF CL	
SN	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM
1	CGST & CE Commissionerate, Division-VIII	CENTRAL GOVERNMENT	07.04.2022	7,94,00,775.00	0.00	GST
2	Employee's Provident Fund Organization	CENTRAL GOVERNMENT	08.04.2022	27,42,011.00	0.00	PF
3	CGST & CE Commissionerate, Division-X	CENTRAL GOVERNMENT	11.04.2022	12,49,987.00	0.00	GST
4	Custom(Export)	CENTRAL GOVERNMENT	12.04.2022	1,37,70,533.00	0.00	CUSTOM DU
5	Directorate General of GST Intelligence	CENTRAL GOVERNMENT	18.04.2022	17,64,65,580.00	0.00	GST
5				27,36,28,886.00	0.00	0.00

.RS LTD

.AIM ADMITTED						
RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
NO	0.00%	0.00	0.00	7,94,00,775.00	0.00	
NO	0.00%	0.00	0.00	27,42,011.00	0.00	
NO	0.00%	0.00	0.00	12,49,987.00	0.00	+ interest 24% upto date of payment +penalty 15%
NO	0.00%	0.00	0.00	1,37,70,533.00	0.00	
NO	0.00%	0.00	0.00	17,64,65,580.00	0.00	
0.00	0.00	0.00	0.00	27,36,28,886.00		